

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 219
68/241-242/ND/2019

IN THE MATTER OF:

Anjali Bhardwaj & Ors.

...

Applicant/Petitioner

Versus

M/s. Magpic Construction Pvt. Ltd.

...

Respondent

Under Section: 241-242

Order delivered on 15.03.2024

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Re-notified to 17.05.2024.

Sd/-
(COURT OFFICER)